

**IN THE COURT OF Shri R.L. Wankhade**  
**Judge Small Causes, Nagpur**  
**Shift Timing 10.00 am to 1.00 pm**

Sr. No.	Case Type	Case No.	Title	Name of Adv.	Stage	Case in CIS on dated	Case Listed for Hearing on dt.
1	R.C.S.	400073/2005	Jijabai Choudhary Vs Indian Medical Stores	H.N. Bhondge Y.B. Sharma	Arguments	15/06/2020	16/06/2020
2	R.C.S.	400019/2012	Shobha G. Pohane and Oths. Vs Ranjan P. Darwhekar	A.K. Choube Sangamnerkar	Order	15/06/2020	16/06/2020
3	R.C.S.	400182/2013	Shiva D. Sharma Vs Pramilabai M. Kawle and Oth.	O.D.Jain Randive	Order	15/06/2020	16/06/2020
4	Small Cause Dkst	400120/2013	Deepa G. Shende Vs Ms. Charishma and Oth.	D.G.Paunekar J. K. Pendharkar	Order	15/06/2020	16/06/2020
5	M.J.Cases	400036/2014	Vilas B. Umathe Vs Banraj R. Khamele and Oth.	V.S.Giramkar K. R. Trivedi	Order	15/06/2020	16/06/2020
6	R.C.S.	400186/2014	Manishshingh Madansingh Chauhan Vs Kiran Lalit Kumar Naidu and Oth.	G.M. Shitut K.T. Waghdre	Order	15/06/2020	16/06/2020
7	R.C.S.	400193/2014	Bhojraj N. Bhagat Vs Shivsagar R. Chaudhary and Oth.	B.N. Bhagat K. B. Ambilwade	Order	15/06/2020	16/06/2020

8	M.J. Cases	400014/2015	Smt. Nirmalabai N. Mokarkar and 4 Vs Hariom G. Shahu	S. M. Patrikar M.A.Rehman	Order	15/06/2020	16/06/2020
9	M.J. Cases	73/2017	Nandkishor R. Sharma Vs Devendrashing N. Chauhan and Oth.	S. S. Nandanwar Varsha Wasu	Order	15/06/2020	16/06/2020
10	R.C.S.	29/2018	Sudhir Pandurang Wadalkar Vs Ajay Deonarayan Pande	M. L. Somalwar M.S. SHARMA..	Order	15/06/2020	16/06/2020
11	R.C.S.	65/2018	Suneeta Wasudeorao Buty Vs Sagar Vijay Shrivastava	S. S. Shahan	Order	15/06/2020	16/06/2020
12	R.C.S.	140/2018	Bhindidevi Ganpat Bhagat Vs Vishnu Babulal Jain	A. Mujumdar	Order	15/06/2020	16/06/2020
13	R.C.S.	196/2018	Lata W/o Kuwarsingh Thakur Vs Maroti S/o Gulab Suryawanshi	RAVINDRA BAGDE. ROSHAN BADGDE.	Order	15/06/2020	16/06/2020
14	Small cause Dkst	106/2019	Bhalchandra Fulchand Nishad Vs Khushal Kawadu Awsare	S. S. Sitani	Order	15/06/2020	16/06/2020
15	Distress Warrant	13/2019	Suman N. Huske Vs Harsh D. Madavi	M. M. Pathak	Order	15/06/2020	16/06/2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.	Stage	Case in CIS on dated	Case Listed for Hering on dt.
16	R.C.S. IA/1/2020	100/2020	Sunil Kumar S/o Harinder kumar Vs Saroj Muralkar	V. D. Gadge  Shahid Raza	Heari ng	16/06/2020	16/06/2020
17	R.C.S.	400008/2013	Vinod Kumar O.Gupta Vs Laxmi Milan B. Rana and Oth.	M.P.Jain  A.P. Moharil	Judg ment	16/06/2020	16/06/2020  16/06/2020
18	Mesne Profit	11/2017	M/s Chandak and Sons and OTh. Vs M/s Dr.C.P. Bhargava	Arjun Raoka  S.D.Khati	Judg ment	16/06/2020	16/06/2020  16/06/2020
19	R.C.S.	400179/2008	Bharatbhai R. Srimankar Vs Brijkishore G. Bagdi	M.P.Jain  V.G.Bhangde	Argu ments	04/07/2020	16/06/2020  16/06/2020
20	R.C.S.	400020/2010	Rajesh D. Daima Vs Satnamsingh G. Sokhi	J.M. Gandhi  JOSHI.	Argu ments	16/06/2020	16/06/2020
21	R.C.S.	400205/2010	Kalpana R. Rajurkar Oth. Vs Shiv. H. Agrawal	Masood Shareef  S.D. Gadia	Argu ments	16/06/2020	16/06/2020
22	Mesne Profit	400005/2012	Savita I. Agrawal Vs Rameshchandra M. Agrawal	Agrawal  K. B. Ambilwade	Argu ments	16/06/2020	16/06/2020

23	M. J. Cases	400088/2013	Dadarao R. Khandare Vs Prabhabai B. Bhivgade	G.M. Bagde  S.D.Malke	Arguments	16/06/2020	16/06/2020
24	R.C.S.	400348/2014	Shri Gopalkrishna Deosthan Public Trust Vs Sakhubai R. Randive	Shirish L. Kotwal  M. B. Mahale	Arguments	16/06/2020	16/06/2020
25	R.C.S.	400126/2015	Shri Suresh M. Khandwani Vs Shri Bipin N. Bamblani and 1	C.P. WANI, KUNGWANI. M.P. JAIN.  C.F.BHAGWANI	Arguments	16/06/2020	16/06/2020
26	R.C.S.	221/2018	Dr. Dattatraya Gopalrao Borkute Vs M/s. Protect Services	S. V. Bhutada  N. KANUNGO	Arguments	16/06/2020	16/06/2020
27	R.C.S.	194/2017	Amit Anil Moharil Vs Premnarayan Rammurti Shukla	A. P. Moharil	Order	16/06/2020	16/06/2020
28	M. J. Cases	94/2019	Sevak Sovinda Nagose Vs Jaiprakesh Deoraaji Patil	R. B. Nikule  S.D.Malke	Order	16/06/2020	16/06/2020

Sr. No.	Case Type	Case No.	Title	Name of Adv.	Stage	Case in CIS on dated	Case Listed for Hearing on dt.
29	R.C.S.	19/2019	Mehboob Khan Hamid Khan Vs Shabana Tabassum Rahmat Baig	N. H. Shams  M.A. QURESHI.	Order	17/06/2020	19/06/2020
30	M. J. Cases	21/2017	Balaji PrafullaButy Vs M/s. Satgurus Partnership Firm and Oth	M. S. Sharma  S.S.Sharma	Order	17/06/2020	19/06/2020
31	M.J. Cases	400051/ 2014	Ratanbai T. Soni Vs Ashokkumar C. Ghiya	S.K. Soni  R. I. Thanvi	Argu ments	18/06/2020	19/06/2020
32	R.C.S.	31/2016	Shri Arun Golabchand Jaiswal Vs Shri Amritlal Motomal Katihar	R. T. Anthony  A.P. Raghute	Argu ments	18/06/2020	19/06/2020
33	M.J. Cases	400067/ 2010	Madhao P. Upasani Vs Asha V. Sengar and Oth.	D.G.Paunikar  R.D. Thaku	Order	18/06/2020	19/06/2020
34	Small Cause Dkst	400097/ 2015	Damodar P. Yewale Patil and 6 Vs Rajeh Jain	P. K. Mishra  K.B.Ambilwade	Order	18/06/2020	19/06/2020
35	R.C.S.	400353/ 2015	Shri Vipinchandra Bhaskar Pande Vs Shri Rambhau Punjaram Sadhankar	R. S. Oza  P.K. MISHRA	Order	18/06/2020	19/06/2020
36	R.C.S.	229/2016	Nagpur Diocesan Trust Association Vs Sunil Bapurao Lande	Akhilesh Varma  Nitin Ramteke	Order	18/06/2020	19/06/2020

37	M.J.C a ses	115/2016	Kiran Bhaskarrao Buty and oth. Vs Vijay Kumar Khatrapal	V. D. Muley  Ramesh Darda	Order	18/06/2020	19/06/2020
38	Small Cause Dkst	113/2017	Vishveshwar Tukaramji Giripunje Vs Dnyaneshwar Mukundrao Sahare	S. H. Jain  Self	Order	18/06/2020	19/06/2020
39	R.C.S.	227/2017	Nitin Gorelal Kahalkar Vs Manoj Motiramji Dorlikar and OTh.	S. M. Joshi  P.J. MEHTA. DEFF, NO 2	Order	18/06/2020	19/06/2020
40	R.C.S.	282/2018	Kabirdas Mahadeo Dhanviz Vs Vidya Pralhadji Dongre	M. A. Tayde	Order	18/06/2020	19/06/2020
41	R.C.S.	283/2018	Kabirdas Mahadeo Dhanviz Vs Kisan Ramdas Kamble	M. A. Tayde	Order	18/06/2020	19/06/2020
42	R.C.S.	284/2018	Kabirdas Mahadeo Dhanviz Vs Dilip Pannaji Dharne	M. A. Tayde	Order	18/06/2020	19/06/2020
43	Small Cause Dkst	74/2019	Shyamla Kishor Shastri Vs Giridhar Bhawarilal Sharma	Aniruddha Choube B.P. Bhatt	Order	18/06/2020	19/06/2020

44	R.C.S. IA/1/2019	362/2019	Mahesh Ishwardas Somyani Vs Shobha W/o Sandeepkum ar Brajmohan Thakur	S. S. Rao  L.B.JANABHANDU	Order	18/06/2020	19/06/2020
45	R.C.S. IA/1/2020	13/2020	Suneeta W/o Subhelal Baghel Vs Philip Anthoni Raut	S. H. Talmale  JAISWAL	Order	18/06/2020	19/06/2020
46	Small Cause Dkst	7/2016	Smt. Nisha Prafulla Buty Vs M/s SoloBhojraj Multipurpose Hall	M. S. Sharma  S.N.Bhattad	Order	18/06/2020	19/06/2020
47	R.C.S.	400313/2008	Shriniwas N. Gupta Vs Om Shankar G. Chaurasiya	D.G.Paunikar  S.M.Ghare	Arguments	19/06/2020	19/06/2020
48	R.C.S.	400089/2013	Dr. Jeevan V. Waghaye Vs Mangala Mulmule and Oth.	H. N. Bhondge  D.C. Naukarkar	Arguments	19/06/2020	19/06/2020
49	Mesne Profit	400014/2015	Gopal Arjun Sakhare Vs Sunil Sampatrao Salve	Lokesh Sakhare  S.G.Karmarkar	Arguments	19/06/2020	19/06/2020
50	Distress Warrant	400019/2015	Israrul Haque Fazal Haque Vs Yogesh Sunderdas Sohandani	Self	Arguments	19/06/2020	19/06/2020
51	R.C.S.	400335/2000	Purushottam Chourasia Vs Hindusthan Pet.Corp	A.T. Waghdhare  V.V. Bhangade	Order	19/06/2020	19/06/2020

52	R.C.S.	400247/ 2007	The Nagpur Roman Catholic Diocesan Cor.P Ltd. 4 Vs Safiya Begum Oth.	R.S.Rathee  S.M.Ghare	Order	19/06/2020	19/06/2020
53	M.J. Cases	400060/2 010	Popatlal C. Phabyani Vs Ashok H. Methwani Oths.	P.C. Phabyani  G.L. Bajaj	Order	19/06/2020	19/06/2020
54	Small Cause Dkst	400038/2 013	Rajesh N. Pendhari Vs Prakash R. Sharma and Oth	R.R. Johrapurkar  N.G. Jetha	Order	19/06/2020	19/06/2020
55	R.C.S.	400139/2 015	Ms. D.Thakkar Construction Pvt. Ltd. Vs Shri Purushottam S. Bangadkar and 2	Avinash Gharote  M.G. Wagh	Order	19/06/2020	19/06/2020
56	R.C.S.	400257/2 015	Shri Sanjay Sovindrao Meshram Vs Shri Dilip Buty and 1	Bhushan Joshi  S.P.AGRAWAL	Order	19/06/2020	19/06/2020
57	R.C.S.	85/2016	Ameya Printing and Packaging Pvt. Ltd. Vs Ashok Hemandas Aswani	S. K. Kungwani  Kutub. Jafar.	Order	19/06/2020	19/06/2020
58	M.J. Cases	69/2016	Shri Hanuman Mandir Trust Vs Kamat and Durugkar and Co.	Y. R. Dandige  Mukesh Shukla	Order	19/06/2020	19/06/2020



59	R.C.S.	320/2016	Anand Tarachand Joshi Vs Deepak Gangadhar Mune and Oth	R. R. Singh  P.B. Jathar	Order	19/06/2020	19/06/2020
60	R.C.S.	359/2016	Vijendra Chandansing Nayak Vs Babita Raju Talmale	A. D. Patil	Order	19/06/2020	19/06/2020
61	Small Cause Dkst	128/2017	Rajesh Premchand Jain and 1 Vs Prakashchandra Bansilal Sancheti	N. G. Jetha  D.T.Hirankhede	Order	19/06/2020	19/06/2020
62	R.C.S. 332/2 017		Ravindra Singh Amarsingh Bais Vs Sushil Kumar Hiralal Tahalramani	J. B. Chouhan  Subhash Sahare	Order	19/06/2020	19/06/2020
63	Small Cause Dkst	19/2018	Balkrishna Jairamji Donarkar DEAD Vs Ashok Narayan Raut	Altaf Ansari  M.N. Upadhyaya	Order	19/06/2020	19/06/2020
64	Small Cause Dkst	20/2018	Balkrishna Jairamji Donarkar DEAD Vs Shrawan Gangaram Raut DEAD	Altaf Ansari  M.N. Upadhyaya	Order	19/06/2020	19/06/2020
65	Small Cause Dkst	21/2018	Balkrishna Jairamji Donarkar DEAD Vs Shivram Parnuji Karuike	Altaf Ansari  M.N. Upadhyaya	Order	19/06/2020	19/06/2020

66	Small Cause Dkst	22/2018	Balkrishna Jairamji Donarkar DEAD Vs Babulal Malayya Nagulwar DEAD Raut	Altaf Ansari M.N. Upadhyaya	Order	19/06/2020	19/06/2020
67	R.C.S. 1/2019 IA/1/2019		Vaishnavi Sai Shri Mahalaxmi Jagdamba Shikshan Santha Vs Purva Vidarbha Mahila Parishad	M.P. JAIN AND KUNGWANI. RITU JOG	Order	19/06/2020	19/06/2020
68	R.C.S.	7/2019	Western Coalfields Ltd. Vs M/s. Ballarpur Collieries Company	G. E. Moharir M. SHARIF.	Order	19/06/2020	19/06/2020
69	Small Cause Dkst	400025/2015	Dr. Atul Nagorao Nerkar Vs Ms. Wasco Sales and Distributors Pvt.Ltd. and 1	P. D. Meghe Nawab Ansari	Order	20/06/2020	23/06/2020
70	R.C.S.	1/2018	Chabitai Akhadu Barde and others Vs Virendrakumar Narotamsingh Kardam	A. S. Joshi P. P. Kotwal	Order	20/06/2020	23/06/2020

In The Court Of Shri. A. H. Baig, Additional Judge, Small Cause Court, Nagpur.

Shift Timing : 10.00 a.m. to 1.00 p.m.

**Cause List of Hearing**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on dated	Case Listed for Hearing on Dated
1	RCS	83/2013	Mohd. Nahid Vs. Mohd. Nasir	P.K. Mishra Tejwani	Argu.	12.06.2020	17.06.2020
2	RCS	236/2013	Niraj Sarda Vs. Motiram Bhangе	M.P.Jain N.R.Bhisikar	Argu.	12.06.2020	17.06.2020
3	RCS	327/2017	Kailash Bhongade Vs. Raju Taksande	S.D.Malke	Argu.	12.06.2020	17.06.2020
4	RCS	36/2013	Ashok Sable Vs. Prakash Deogade	O.R.Yadav J.P.Yadav	Argu.	12.06.2020	17.06.2020
5	RCS	179/2016	Nagpur Gujrati Vs. Lalit Vora	D.V.Seth R.V.Seth	Argu.	12.06.2020	17.06.2020
6	RCS	98/2017	Vikas Deotale Vs. Yogendra Sawarkar	R.D.Khobragade	Argu.	12.06.2020	17.06.2020
7	M.P.	3/2003	Bhaskar Walokar Vs. Shabbir Hussain	M.S.Sharma Gulam Abbas	Argu.	15.06.2020	17.06.2020
8	RCS	252/2009	Lata Chaudhari Vs. Homraj Patel	H.A.Tambat P.B.Agrawal	Argu.	15.06.2020	17.06.2020

9	RCS	148/2010	Sharad Mahajan Vs. Bharat Kejdiwal	S.S.Shahane S.R.Bhalerao	Argu.	15.06.2020	17.06.2020
10	RCS	318/2010	Nitima Pawar Vs. Gunwanta Nagrare	R.G.Barai Anthony	Argu.	15.06.2020	17.06.2020
11	RCS	357/2016	Ramesh Mankar Vs. Bhaganbai Nandanwar	N.B.Ramteke	Argu.	17.06.2020	17.06.2020
12	RCS IA/1/2019	235/2019	Shubham Yadav Vs. Bhavna Ghormade	R.T.Anthony	Hrg.	17.06.2020	17.06.2020
13	RCS IA/1/2019	285/2019	Shivkumar Yadav Vs. Shravan Mundrikar	Raza Shahid S.P.Pawar	Hrg.	17.06.2020	17.06.2020

In The Court Of Shri. A. H. Baig, Additional Judge, Small Cause Court, Nagpur.

Shift Timing : 10.00 a.m. to 1.00 p.m.

**Cause List of Hearing**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage	Case in CIS on dated	Case Listed for Hearing on Dated
1	RCS	282/2013	Tejas Mahajan Vs. Pralhad Khemuka	S.S.Shahane R.V.Shah	Argu.	12.06.2020	20.06.2020
2	RCS	105/2014	Maruti Deosthan Vs. Arun Jaiswal	N.B.Ramteke K.B.Ambilwade	Argu.	15.06.2020	20.06.2020
3	RCS	403/2014	Jayaben Patel Vs. Anjali Dande	S.S.Murthy N.Thombare	Argu.	15.06.2020	20.06.2020
4	RCS IA/1/2019	162/2018	Ruby Naim Baksh Vs. Shaida Ahmad	Mohd. Saud Afsar	Hrg	15.06.2020	20.06.2020
5	RCS IA/1/2019	330/2018	Leeladhar Bharre Vs. Prabha Dekate	A.K.Choube D.G.Paunikar	Hrg	15.06.2020	20.06.2020
6	RCS IA/1/2019	14/2019	Vinod Yesambare Vs. Geeta Agrawal	Bhushan Dafle	Hrg.	15.06.2020	20.06.2020
7	RCS IA/1/2019	348/2019	Ajay Uttarwar Vs. Ravindra Govindwar	Uday Dable	Hrg	15.06.2020	20.06.2020
8	RCS	19/2015	Shobharani Poli Vs. Sameer Virmani	S.S.Sitani Parijat Pande	Argu.	16.06.2020	20.06.2020

9	RCS	270/2015	Naresh Chajed Vs. Akash Paigwar	D.G.Paunikar V.V.Narvidiya	Argu.	16.06.2020	20.06.2020
10	RCS	260/2006	Maratha Vidya Vs. Dr. Sanjeev Chaudhari	Doifode A.G.Garote	Argu.	20.06.2020	20.06.2020
11	RCS	215/2011	Fatechand HUF Vs. Ganesh Prasad Sawal	M.M.Patel C.F.Bhagwani	Argu.	20.06.2020	20.06.2020
12	RCS	260/2013	Cutchi Memon Vs. Joachim James	Mohd. Qureshi Shahid Raza	Argu.	20.06.2020	20.06.2020
13	RCS	261/2013	Cutchi Memon Vs. Joachim James	Mohd. Qureshi Shahid Raza	Argu.	20.06.2020	20.06.2020

**In the Court of Smt. A.L. Saraf**  
**Designation :- 2<sup>nd</sup> Addl. Small Causes court, Nagpur**  
**Shift Timing :10.00 to 1.00 p.m.**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>	<b>Stage</b>	<b>Case in C.I.S. on Dated</b>	<b>Case Listed for Hearing on Dated</b>
1	R.C.S.	346/2012	Ashok S. Daga Vs Ms. Singh Auto parts	V.G. Bhangde S.P. Kshirsagar	Judgment	15/06/2020	15/06/2020
2	M.P.	08/2010	Madhuri Vs Kothari	M.S. Sharma V.V. Peshve	Argument	15/06/2020	15/06/2020
3	RCS	250/2012	Pravin Vs Shobha	S.B. Walekar D.N. Dani	Argument	15/06/2020	15/06/2020
4	RCS	345/2012	Ratan Vs Rajesh	S.R. gupta S.T. Madnani	Argument	15/06/2020	15/06/2020
5	RCS	104/2013	Savita Vs Sulochana	M.S. Sharma S.B. Mohta	Argument	15/06/2020	15/06/2020
6	RCS	137/2014	Dr. Dharendra Vs Vinod	A.G. Mohadarkar	Argument	15/06/2020	15/06/2020
7	RCS	418/2015	Roshanlal Vs Yashwant	V.R. Sharma S.D. Deoras	Argument	15/06/2020	15/06/2020
8	RCS	81/2017	Sanjay Vs Siddarth	Ranjit Sardey K.B. Meshram	Argument	15/06/2020	15/06/2020
9	RCS	202/2017	M/s. M.L. Bajaj Vs Gopal	M.S. Sharma S.G. Sarda	Argument	15/06/2020	15/06/2020
10	RCS	188/2007	Gorakshan Vs Beni	B.G. Kulkarni Shri.	Order	15/06/2020	15/06/2020

				Gadkari			
11	RCS	73/2018	Suraj Vs Priyanka		Order	15/06/2020	15/06/2020
12	Small Cause Dkst	55/2019	Anil Vs Raju	D.L. Chauhan	Order	15/06/2020	15/06/2020
13	RCS	150/2019	M.S. Shivdatt Vs Parwana	V.V. Bhangde Adv. Niyaz	Order	15/06/2020	15/06/2020
14	RCS	197/2019	Naresh Vs Anusaya	P.S. Kshirsagar	Order	15/06/2020	15/06/2020
15	RCS	42/2020	Kothiram Vs Manohar	V.G. Ghime	Order	15/06/2020	15/06/2020
16	RCS	29/2015	MS. Nagar Vs Mr.Vilas	A.A. Bade	Arguments	16/06/2020	18/06/2020
17	Small Cause Dkst	319/1985	Benichand Vs Ruplal	P.N. Vaidya H.I. Kothari	Hearing	16/06/2020	18/06/2020
18	Small Cause Dkst	19/2010	Dinesh Vs Navalkishor	M.L. Somalwar V.G. Bhangde	Order	16/06/2020	18/06/2020
19	RCS	316/2017	M/s. Hasnatey Vs mangala	O.D. Jain	Arguments	17/06/2020	18/06/2020
20	RCS	319/2017	M/s. Hasnatey Vs Suresh	O.D. Jain	Arguments	17/06/2020	18/06/2020
21	RCS	302/2012	Bhartesh Vs Ms. Ratilal	Markand ewar H.I. Kothari	Arguments	18/06/2020	18/06/2020
22	RCS	57/2017	Girish Vs Jugalkishore	R.I. Thanvi	Arguments	18/06/2020	18/06/2020
23	RCS	01/2013	Vinkar Vs Shalimar	M.P. Jain S.D. Gadia	Hearing	18/06/2020	18/06/2020
24	RCS	470/2013	Ms. ATC	S.V.	Hearing	18/06/2020	18/06/2020



			India Vs Deepak	Bhutada		20	
25	RCS	128/2015	Vasant Vs Mr. Azeem	M.S. Sharma A.S. Deshpande	Hearing	18/06/2020	18/06/2020
26	RCS	371/2015	Sandeep Vs Shri Haribhau	Shyam Dewani	Hearing	18/06/2020	18/06/2020
27	RCS	184/2017	Nandkishore Vs Rakesh	A.B. Bansod	Evidence	18/06/2020	18/06/2020
28	RCS	86/2014	Nitin Vs Nainaben	S.B. Walekar M.K. Thombre	Order	18/06/2020	18/06/2020
29	RCS	59/2011	Yadav Vs the Secretary	D.S. Khandwe R.A. Kadam	Arguments	19/06/2020	22/06/2020
30	RCS	421/2012	Rajendra Vs Nirmala	K.S. Dwivedi M.S. Gupta	Arguments	19/06/2020	22/06/2020
31	RCS	429/2014	Ramkishgor Vs Ranjit	A.R. Kalariya Adv. Sen	Arguments	19/06/2020	22/06/2020
32	RCS	340/2014	Amit Vs Sumed	M.P. kariya	Hearing	19/06/2020	22/06/2020
33	Small Cause Dkst	41/2018	Yadav Vs The Secretary	D.S. Khandwe	Hearing	19/06/2020	22/06/2020
34	RCS	349/2016	Usha Vs Rajesh	O.K. Masurke	Hearing	20/06/2020	22/06/2020
35	RCS	126/2017	Usha Vs Vishal	P.V. Vaidya	Hearing	20/06/2020	22/06/2020
36	RCS	201/2019	Shankarao Vs Shatrughna	G. Venkatraman	Order	20/06/2020	22/06/2020